

18 MAR 2005

Bill No. 46 of 2005

THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2005

A

BILL

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Goa for the services of a part of the financial year 2005-06.

Be it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Goa Appropriation (Vote on Account) Act, 2005.

Short title.

5 2. From and out of the Consolidated Fund of the State of Goa there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one thousand five hundred and fifty-three crores, seventy lakhs and sixty-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2005-06.

Withdrawal
of Rs.
1,553,70,61,000
from and out
of the
Consolidated
Fund of the
State of Goa
for the
financial year
2005-06.

10 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Goa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	Legislature Secretariat Revenue Capital	2,28,42,000 25,00,000	11,25,000 ..	2,39,67,000 25,00,000	10
	CHARGED—Raj Bhavan Revenue	..	86,70,000	86,70,000	
2	General Administration and Coordination Revenue Capital	6,70,15,000 6,67,000	6,70,15,000 6,67,000	
3	District and Sessions Court, North Goa Revenue	2,12,65,000	..	2,12,65,000	15
4	District and Sessions Court, South Goa Revenue	1,85,47,000	..	1,85,47,000	
5	Prosecution Revenue	49,39,000	..	49,39,000	
6	Election Office Revenue	2,24,80,000	..	2,24,80,000	
7	Settlement and Land Records Revenue	2,55,08,000	..	2,55,08,000	
8	Treasury and Accounts Administration, North Goa . Revenue Capital	65,12,92,000 1,32,50,000	65,12,92,000 1,32,50,000	20
9	Treasury and Accounts Administration, South Goa . Revenue	48,81,000	..	48,81,000	
	CHARGED—Debt Services Revenue Capital	167,78,55,000 75,72,08,000	167,78,55,000 75,72,08,000	
10	Notary Services Revenue Capital	60,00,000 20,83,000	60,00,000 20,83,000	25
11	Excise Revenue	1,11,15,000	..	1,11,15,000	
12	Sales and Entertainment Tax Revenue	2,77,04,000	..	2,77,04,000	
13	Transport Revenue Capital	6,52,13,000 4,14,58,000	6,52,13,000 4,14,58,000	30
	CHARGED—Goa Public Service Commission Revenue	..	30,73,000	30,73,000	
14	Goa Sadan Revenue	57,50,000	..	57,50,000	
15	Collectorate, North Goa Revenue	2,77,76,000	..	2,77,76,000	
16	Collectorate, South Goa Revenue	2,44,40,000	..	2,44,40,000	
17	Police Revenue Capital	26,79,21,000 29,01,000	26,79,21,000 29,01,000	35
18	Jails Revenue Capital	1,21,18,000 1,43,33,000	1,21,18,000 1,43,33,000	
19	Industries, Trade and Commerce Revenue Capital	11,75,00,000 2,56,25,000	11,75,00,000 2,56,25,000	40
20	Printing and Stationery Revenue	1,43,19,000	..	1,43,19,000	
21	Public Works Revenue Capital	87,79,56,000 75,19,98,000	.. 1,46,000	87,79,56,000 75,21,44,000	
22	Vigilance Revenue	31,43,000	..	31,43,000	
23	Home Revenue	25,00,000	..	25,00,000	45

1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
5	24 Goa Public Men's Corruption — Investigation and Enquiries Revenue	42,000	..	42,000
	25 Home Guards and Civil Defence Revenue	79,25,000	..	79,25,000
	26 Fire and Emergency Services Revenue	2,20,53,000	..	2,20,53,000
	Capital	35,94,000	..	35,94,000
10	27 Official Language Revenue	53,33,000	..	53,33,000
	28 Administrative Tribunal Revenue	21,87,000	..	21,87,000
	29 Public Grievances Revenue	10,55,000	..	10,55,000
	30 Lotteries Revenue	286,62,52,000	..	286,62,52,000
	31 Panchayats Revenue	16,33,09,000	..	16,33,09,000
15	Capital	47,08,000	..	47,08,000
	32 Finance Revenue	22,92,000	..	22,92,000
	Capital	35,00,00,000	..	35,00,00,000
	33 Revenue Revenue	1,72,21,000	..	1,72,21,000
	34 School Education Revenue	107,58,18,000	..	107,58,18,000
20	Capital	1,31,24,000	..	1,31,24,000
	35 Higher Education Revenue	17,03,66,000	..	17,03,66,000
	Capital	1,00,05,000	..	1,00,05,000
	36 Technical Education Revenue	2,45,81,000	..	2,45,81,000
	Capital	50,00,000	..	50,00,000
25	37 Government Polytechnic, Panaji Revenue	2,34,60,000	..	2,34,60,000
	Capital	15,98,000	..	15,98,000
	38 Government Polytechnic, Bicholim Revenue	70,78,000	..	70,78,000
	Capital	2,50,000	..	2,50,000
	39 Government Polytechnic, Curchorem Revenue	28,75,000	..	28,75,000
30	Capital	14,58,000	..	14,58,000
	40 Goa College of Engineering Revenue	2,90,35,000	..	2,90,35,000
	Capital	62,98,000	..	62,98,000
	41 Goa Architecture College Revenue	41,69,000	..	41,69,000
	Capital	2,08,000	..	2,08,000
35	42 Sports Revenue	6,64,43,000	..	6,64,43,000
	Capital	1,23,90,000	..	1,23,90,000
	43 Art and Culture Revenue	3,76,25,000	..	3,76,25,000
	Capital	2,08,33,000	..	2,08,33,000
	44 Goa College of Art Revenue	40,65,000	..	40,65,000
40	Capital	14,17,000	..	14,17,000
	45 Archives and Archaeology Revenue	1,29,13,000	..	1,29,13,000
	Capital	41,67,000	..	41,67,000
	46 Museum Revenue	32,71,000	..	32,71,000
	Capital	14,58,000	..	14,58,000
45	47 Goa Medical College Revenue	18,30,63,000	..	18,30,63,000
	Capital	1,94,06,000	..	1,94,06,000

1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
48	Health Services Revenue Capital	28,34,30,000 95,31,000	28,34,30,000 95,31,000
49	Institute of Psychiatry and Human Behaviour Revenue Capital	1,88,33,000 86,13,000	1,88,33,000 86,13,000
50	Goa College of Pharmacy Revenue Capital	73,03,000 10,42,000	73,03,000 10,42,000
51	Goa Dental College Revenue Capital	1,47,25,000 9,18,000	1,47,25,000 9,18,000
52	Labour Revenue Capital	3,30,57,000 21,000	3,30,57,000 21,000
53	Food and Drugs Administration Revenue Capital	66,79,000 6,46,000	66,79,000 6,46,000
54	Town and Country Planning Revenue Capital	3,13,02,000 10,42,000	3,13,02,000 10,42,000
55	Municipal Administration Revenue Capital	15,51,46,000 2,08,33,000	15,51,46,000 2,08,33,000
56	Information and Publicity Revenue Capital	5,83,17,000 4,17,000	5,83,17,000 4,17,000
57	Social Welfare Revenue Capital	27,10,65,000 45,42,000	27,10,65,000 45,42,000
58	Women and Child Development Revenue Capital	8,17,75,000 32,08,000	8,17,75,000 32,08,000
59	Factories and Boilers Revenue Capital	50,71,000 4,17,000	50,71,000 4,17,000
60	Employment Revenue	33,85,000	..	33,85,000
61	Craftsman Training Revenue Capital	4,73,25,000 72,92,000	4,73,25,000 72,92,000
62	Law Revenue Capital	2,21,59,000 53,49,000	2,21,59,000 53,49,000
63	Rajya Samik Board Revenue	9,25,000	..	9,25,000
64	Agriculture Revenue Capital	9,24,24,000 2,11,94,000	9,24,24,000 2,11,94,000
65	Animal Husbandry and Veterinary Services Revenue Capital	7,36,37,000 39,58,000	7,36,37,000 39,58,000
66	Fisheries Revenue Capital	3,56,09,000 47,80,000	3,56,09,000 47,80,000
67	Ports Administration Revenue Capital	1,48,96,000 83,33,000	1,48,96,000 83,33,000
68	Forests Revenue Capital	6,52,30,000 24,17,000	6,52,30,000 24,17,000
69	Youth Affairs Revenue Capital	1,26,76,000 8,33,000	4,000 ..	1,26,80,000 8,33,000

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1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
5	70 Civil Supplies	Revenue	69,08,000	..	69,08,000
		Capital	9,68,75,000	..	9,68,75,000
10	71 Cooperation	Revenue	1,49,33,000	..	1,49,33,000
		Capital	6,47,81,000	..	6,47,81,000
	72 Science, Technology and Environment	Revenue	1,70,00,000	..	1,70,00,000
		Capital	62,50,000	..	62,50,000
	73 State Election Commission	Revenue	30,69,000	..	30,69,000
15	74 Water Resources	Revenue	9,23,72,000	..	9,23,72,000
		Capital	49,10,12,000	15,42,000	49,25,54,000
	75 Planning, Statistics and Evaluation	Revenue	1,24,77,000	..	1,24,77,000
	76 Electricity	Revenue	189,72,82,000	..	189,72,82,000
		Capital	38,06,67,000	..	38,06,67,000
20	77 River Navigation	Revenue	4,56,66,000	..	4,56,66,000
	78 Tourism	Revenue	12,13,45,000	..	12,13,45,000
		Capital	92,50,000	22,92,000	1,15,42,000
	79 Goa Gazetteer	Revenue	6,46,000	..	6,46,000
	80 Legal Metrology	Revenue	33,78,000	..	33,78,000
25		Capital	6,26,000	..	6,26,000
	82 Information Technology	Revenue	2,81,25,000	..	2,81,25,000
		Capital	10,42,000	..	10,42,000
	83 Mines	Revenue	52,86,000	..	52,86,000
30		Capital	4,17,000	..	4,17,000
	TOTAL :		1308,51,46,000	245,19,15,000	1553,70,61,000

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of articles 204(1) and 206 of the Constitution read with the Proclamation issued under article 356 of the Constitution in respect of the State of Goa on the 4th March, 2005, to provide for the appropriation out of the Consolidated Fund of the State of Goa of the moneys required to meet the expenditure charged on the Consolidated Fund of the State of Goa and the grants made in advance by the Lok Sabha in respect of the estimated expenditure of the Government of Goa for a part of the financial year 2005-06.

P. CHIDAMBARAM.

PRESIDENT'S RECOMMENDATION UNDER ARTICLE 207 OF THE CONSTITUTION OF INDIA

[Copy of letter No. F.2(1)-B(S)/2005, dated the 16th March, 2005 from Shri P. Chidambaram, Minister of Finance to the Secretary-General, Lok Sabha]

The President, having been informed of the subject matter of the proposed Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Goa for the services of a part of the financial year 2005-06, recommends under clauses (1) and (3) of article 207 of the Constitution of India, read with clause (2) of article 206 thereof and the Proclamation dated the 4th March, 2005 issued under article 356 of the Constitution, the introduction of the Goa Appropriation (Vote on Account) Bill, 2005 in and the consideration of the Bill by Lok Sabha.

LOK SABHA

A

BILL

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Goa for the services of a part of the financial year 2005-06.

(Shri P. Chidambaram, Minister of Finance)